

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2507
TO BE ANSWERED ON 22/03/2023

REVISION OF PENSION AMOUNT UNDER NSAP

2507 SHRI M. MOHAMED ABDULLA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Budget allocations for several pension schemes have fallen drastically over the past few years and if so, the reasons therefor;
- (b) whether the Union Government has any plan to increase the pension amount of the beneficiaries for all the components under National Social Assistance Programme (NSAP);
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) No, Sir.

(b) to (d) While considering the continuation of the NSAP for the 15th Finance Commission cycle (2021-26), the revision in the eligibility criteria and rate of assistance under NSAP schemes was considered by the Government. However, the Government has approved continuation of NSAP scheme in its present form. Therefore, no proposal in regard to increase the pension amount is under consideration at present. The States/UTs are, however, encouraged to provide top-ups over and above the central assistance under the NSAP. Presently, these amounts range from Rs.50 to Rs. 3200 per month per beneficiary under NSAP pension schemes.
